

Sardar Swaran Singh: There is a measure of mechanisation in all of these, and hon. Members who must have visited many mines know that it is very difficult for anybody to say a mine is fully mechanised or half mechanised or one-quarter mechanised, because the measure of mechanisation depends upon various things. There are various things like coal-cutting, movement, drag line, pits etc., and there are no such expressions as fully mechanised, half-mechanised or quarter-mechanised.

Welfare of Backward Classes

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*321. { **Shri Subodh Hansda:**
Shri R. C. Majhi:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have framed specific rules for the grant of Central assistance and recognition of non-official organisations for the work of welfare of Backward classes; and

(b) if so, whether a copy of the rules will be laid on the Table?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) No Sir.

(b) Does not arise.

Shri Subodh Hansda: What are the non-official organisations that are recognised by the Government of India for the grant of central assistance, and what is the amount advanced to them during the current financial year?

Shrimati Alva: I have a very long list of the names of the organisations as well as the amount given to each one. I can give it to the hon. Member.

Shri Subodh Hansda: May I know whether there is any machinery to see or examine as to whether the amounts sanctioned to these organi-

sations are properly spent or not; if not, how do Government ascertain that the amount is properly spent?

Shrimati Alva: Certain conditions are laid down before we give any assistance to any voluntary organisation. First of all, they have to submit the audit report. They have to have a nominee of the Commissioner for Scheduled Castes and Scheduled Tribes on the committee. And there are a number of other conditions by which their work is assessed from year to year before grants are given.

Shri B. K. Galkwad: May I know whether it is a fact that Government have by a resolution declared the Scheduled Castes people converted to Buddhism as belonging to other backward classes, and that the educational and economic concession are to continue as before?

Shrimati Alva: Does that arise out of this question?

Mr. Speaker: It does not arise out of this question.

Shri B. K. Galkwad: The question is as regards backward classes, and I am asking whether Scheduled Castes who were converted to Buddhism are treated as backward classes.

Mr. Speaker: The hon. Member himself is giving the information. He has asked in his supplementary question whether they are not treated as backward classes. He wants to know whether some other amenities given to Scheduled Castes will be continued or not. That is a different question. That is what the hon. Minister has said.

Inter-Services Technical Team

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{ **Shri Subodh Hansda:**
 *322. { **Shri S. C. Samanta:**
Shri R. C. Majhi:

Will the Minister of Defence be pleased to state:

(a) whether the inter-Services Technical Team examining all the